

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
DEPARTMENT OF EMPOWERMENT OF PERSONS WITH DISABILITIES
RAJYASABHA**

**UNSTARRED QUESTION NO. 3160
TO BE ANSWERED ON 22.03.2018**

Proposals from Chhattisgarh under DDRS

3160. SHRI RAM VICHAR NETAM:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) The number of proposals received by the Government from Chhattisgarh under Deendayal Disabled Rehabilitation Scheme (DDRS) during the last three years and the current year;
- (b) The number of approved and pending proposals, out of the above; and
- (c) By when the pending proposals are likely to be approved?

ANSWER

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT

(SHRI KRISHANPAL GURJAR)

(a) to (c) During the last three years and the current year, the number of proposals received, approved and pending under Deendayal Disabled Rehabilitation Scheme (DDRS) from the State of Chhattisgarh are as under:-

Financial year	No. of Proposals received	No. of Proposals approved	No. of Proposals pending
2014-15	7	7	--
2015-16	7	7	--
2016-17	2	2	--
2017-18 (As on 19.03.2018)	1	--	1

Proposals, complete in all respects, received in a financial year are processed for grant during the year. However, in case of deficiency in documents, the grant is released only after rectification of the deficiencies by the organisation and the State Govt., if any. Pending proposals are carried forward to the next financial year and considered in accordance with the provisions of the Scheme.
